

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 04-06-2021 To 04-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	603/2021	DINESH BARMAN AND ANR	SATARUDRIYA MUKHERJEE	04-06-2021	1. PIN CODE OF THE PETITIONERS ARE MISSING 2.HIGH COURT CASE STATUS SHOULD BE MENTION IN PARAGRAPH NO. 1 3. UNDERTAKING FOR THE DEFICIT COURT FEE IS MISSING NAME OF THE ADV- SATARUDRIYA MUKHERJEE
2	CRM	614/2021	RAJESH KUMAR	ANIRBAN BANERJEE	04-06-2021	COPY OF THE ORDER NO. 29 DATED 18.09.2020 IS MISSING NAME OF THE ADV- ANIRBAN BANERJEE
3	CRM	644/2021	DIPU SARKAR	JEENIA RUDRA	04-06-2021	THE HEADING IN THE FIRST PAGE IS INCORRECT NAME OF THE ADV- JEENIA RUDRA
4	CRM	648/2021	DEBU BARMAN	JAYDEEP KANTA BHOWMIK	04-06-2021	ADVOCATE WELFARE LOGO IS MISSING NAME OF THE ADV- JAYDEEP KANTA BHOWMIK
5	CRR	106/2021	BABITA DEBI	ARNAB SAHA	04-06-2021	1.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE. 2. ADVOCATE WELFARE LOGO IS MISSING NAME OF THE ADV- ARNAB SAHA
6	CRR	107/2021	FARIDUL RAHAMAN	DEBASISH MUKHOPADHYAY	04-06-2021	THE UNDERTAKING BY THE LD. ADVOCATE IN THE VAKALATNAMA IS INCORRECT NAME OF THE ADV- DEBASISH MUKHOPADHYAY